

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **16.03.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Indevan Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
2.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No. 734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 142/2026 For Stay IA No. 428/2026	G K Ispat Pvt Ltd Vs Shivadutt Bannanje, The Common Liquidator of BT & FC Pvt Ltd. & Bangalore Dehydration and Drying Equipment Company Pvt Ltd	Mr. TK Bhaskar	
4.	Comp App (AT) (CH) (Ins) No. 143/2026 For Exemption IA No. 436/2026	Vinay Goyal Vs Her Seung Hwi Suspended Director of You Seung Sa India Construction Pvt Ltd & 8 Ors.	Mr. Ramneek K Mann	
5.	Comp App (AT) (CH) No. 31/2026 For Direction IA No. 357, 361 & 362/2026 For Additional Docs. IA No. 358/2026 For Stay IA No. 359 & 363/2026 For Exemption IA No. 360/2026 (With Defects)	Kolli Siva Naga Murali Vs Murali Krishna Agro Farms & Estates Pvt Ltd & 5 Ors.	Mr. Ganga Anil Kumar, PCS	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P Mahalingam Vs Santhosh Hospitals Pvt Ltd through Liquidator, Deepa Venkat Ramani & 2 Ors	Mr. Saurabh Kalia	Mr. Chandramouli Prabhakar- R1
7.	IA No. 1314/2025 (To intervene) in Comp App (AT) (CH) (Ins) No. 350/2024 For Stay IA No. 958/2024	Veerabhadrappa Girish, Suspended Director of SL Residential Layout Pvt Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar, CA- R1 Mr. A Murali- R2 Mr. P Giridharan- For Intevenor
8.	Contempt Case (AT) No. 03/2025 in Comp App (AT) No. 317/2017	Tubos de Acero de Mexico, SA Vs Oil Country Tubular Ltd & 2 Ors	Mr. Arun Karthik Mohan	Mr. Y Suryanarayana R1
9.	IA No. 315/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1
10.	IA No. 1719/2025 (For Condone Delay) IA No. 1720/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 618/2025	Deputy Commissioner of Commercial Tax & GST Vs Sanjay Gupta, Liquidator of Lanco Babandh Ltd	Mr. Anand Das	
11.	Comp App (AT) (CH) (Ins) No. 625/2025 For Exemption IA No. 1734 & 1736/2025 For Additional Docs. IA No. 1735/2025 For Stay IA No. 1737/2025	KK Kartheeswaran Suspended Director of 63Ideas Infolabs Pvt Ltd Vs Ranchpride Agrocomm Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan Mr. Mayan H Jain	Mr. VV Sivakumar R1
12.	Comp App (AT) (CH) No. 04/2026 For Stay IA No. 108/2026	Whispering Kera Ecological Homestay Pvt Ltd. & Anr. Vs Isabelle Fabienne Perret Gentil & Anr.	Mr. Bijoy P Pulipra	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 429/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024 For Stay IA No. 372/2026	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
14.	IA No. 430/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 382/2026	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
15.	IA No. 383/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 & 384/2026 For Direction IA No. 244/2026	Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr.	Mr. S Gokul	Mr.S Sathiyarayanan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
17.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
18.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

19.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
20.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
21.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
23.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goe	Mr. VV Sivakumar- R1
24.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
25.	Comp App (AT) (CH) (Ins) No. 371/2024 For Additional docs IA No. 1227/2024	Bank of Baroda Stressed Assets Management Branch Vs Ramamoorthi Srinivasan, RP of Personal Guarantor C. Shivakumar Reddy & Anr. WITH	Mr. B Dhanaraj	Mr. S Vivekananda R2

26.	Comp App (AT) (CH) (Ins) No. 372/2024 For Exemption IA No. 1018/2024 For Additional docs IA No. 1223/2024	Bank of Baroda Stressed Assets Management Branch Vs C. Shivakumar Reddy & Anr	Mr. B Dhanaraj	Mr. S Vivekananda R1
27.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Mr. Y Suryanarayana	Mr. TVL Narasimha Rao- R1 Mr. VRN Prashanth- R2
28.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
29.	Comp App (AT) (CH) No. 127/2025 For Stay IA No. 1432/2025 For Direction IA No. 1433/2025	Ravi Ramesh Babu & Anr. Vs Kanti Conductors Ltd & 8 Ors	Mr. Asad Hussain	
30.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
31.	Comp App (AT) (CH) (Ins) No. 140/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders and Developers Pvt Ltd & Anr	Mr. AC Venugopal	Mr. Akhil Suresh- R1 Mr. Liju V Stephen- R2
32.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	<i>Vakalat not filed</i>
33.	Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaan (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & Anr.	Mr. B Dhanaraj	
34.	Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338/2026 To Adv. Hg. IA No. 401/2026	Dinesh Kothari Suspended Director, JKS The Banyaan Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaan Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj

35.	Comp App (AT) (CH) (Ins) No. 626/2025	Bank of Baroda Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors	Ms. A Vidya	
36.	Comp App (AT) (CH) (Ins) No. 587/2025	Alliance Global System & Solution Vs ARS Traffic& Transport Technology Pvt Ltd	Mr. G Vijay Anand	Mr. Shinu J Pillai

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr WITH	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
38.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
39.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar, Suspended Director Vs Pattabi Enterprises	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1
40.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar
41.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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